

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. ROHINI KRISHNAN Counsel for Petitioner MOHD
2. Kumarpal R Chopra Counsel for Respondent Man

ORDER

Counsel for both the parties present. It has been submitted that the parties have arrived at settlement on the basis of payment of Rs. 10 Lakhs and prayed for time for filing the Joint Memo of Compromise. The Corporate Debtor is directed to bring a Demand Draft for an amount of Rs. 2 Lakhs on the next date of hearing. Put up on 26.09.2018 at 10.30 A.M.

— Sr —
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)